

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:26

ANSWERED ON:17.02.2006

SIXTH PAY COMMISSION

Meinya Dr. Thokchom;Nayak Shri Ananta;Patel Shri Kishanbhai Vestabhai;Shivanna Shri M;Singh Shri Akshay Pratap

Will the Minister of FINANCE be pleased to state:

- (a) whether various trade unions have been demanding constitution of the Sixth Pay Commission;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up a Committee of Secretaries to examine the necessity of setting up the new Pay Commission;
- (d) if so, the details in this regard;
- (e) the time by which the new Pay Commission is likely to be constituted; and
- (f) the likely impact on various sectors of the Union Government and the State Governments as a result of constitution and implementation of the 6th Pay Commission?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

- (a) Yes, Sir.
- (b) Representations have been received from various quarters for constituting the Sixth Pay Commission and conceding some other demands.
- (c) No, Sir.
- (d) The question does not arise in view of reply to part (c) of the question.
- (e) No time frame has been finalized.
- (f) The impact will be duly considered as and when VI Central Pay Commission is constituted and duly submits its report.